

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 110(ND)/2009
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.04.2017

NAME OF THE COMPANY: Abinash Chander Mahajan & Ors.
Vs.
M/s. Vikas Promoters Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of
the Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	MR. KRISHNENDU DATTA, Adv		} For Petitioner	Prachi Johri
2.	MS. PRACHI JOHRI, Adv			
3.	MR SHANTANU PARASHAR, Adv			

ORDER

Learned Counsel for the applicant – respondent is not available even on the
second call.

In the interest of justice, hearing of the application is deferred to 08.5.2017. If
the applicant fails to appear on the next date of hearing, the same shall be
dismissed for non-prosecution.

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CHIEF JUSTICE M.M. KUMAR)
PRESIDENT
541-
(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
25.4.2017